

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

Criminal Appeal No(s). 2846-2851/2023

DEVENDRA SINGH

Appellant(s)

VERSUS

RAMA KANT DIXIT & ANR.

Respondent(s)

WITH

Cr1.A. No. 2933-2938/2023 (II)

(FOR ADMISSION and IA No.184676/2023-EXEMPTION FROM FILING O.T.)

Date : 26-02-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR
Ms. Suvira Lal, Adv.
Mr. Sanjiv D Lal, Adv.
Mr. Ashish Kumar Dwivedi, Adv.

Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR

For Respondent(s)

Mr. Abhishek Chaudhary, AOR
Mr. Avanish Deshpande, Adv.

Mr. S. R. Setia, AOR
Mr. Anurag Dubey, Adv.
Mr. Bhupendra Kumar Bhardwaj, Adv.
Ms. Manisha Yadav, Adv.
Ms. Divya Bhardwaj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete in both the matters.

Records not received. Fresh reminder be issued.

List again on 22.04.2024.

MAHESH TANAJIRAO PATANKAR
Registrar